

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH

ITEM No. 120
IB-448(PB)/2018

IN THE MATTER OF:

Rajendra Kumar Saxena

... Applicant / Petitioner

Vs

Earth Gracia Buildcon Pvt. Ltd.

... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 10.12.2018

Coram:

Dr. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

Mr. Prashant Jain & Aprit Dwivedi, Advs

For the Respondent:

Ms. A. R. Choudhary, Amand Matta, & Navdeep, Advs

ORDER

Due to paucity of time, the matter cannot be taken up for hearing, list on 17th January, 2019.



(S.K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)